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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/191/2016  
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC  
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |   |   |               |
|---|---|---------------|
| 1) K. Nawtham Kumar<br>Athiban Vijay A.K      | Counsel for R <sub>2</sub> - R <sub>4</sub> | Athiban       |
| 2) Prithviraj Pandian<br>Gov Vishnu Mohan     | Counsel for R <sub>1</sub>                  | Govindar      |
| 3) S. Aravindan<br>For for Mahal & Associates | Counsel for Petitioner                      | L. S.         |
| 4) Abdul Rahman<br>For SRICKARAN RANGARAJAN.  | Counsel for R <sub>7</sub> & R <sub>8</sub> | Abdul Rahman. |
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## ORDER

Counsel for both the parties present. Counsel for the Respondents R7 and R8 in the application wanted to file a memo adopting the reply filed on behalf of R2 and prayed for time. At request time is enlarged. Put up on 19.09.2017 at 10.30 a.m.



(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

  
(CH.MOHD.SHARIEF TARIQ)

MEMBER (JUDICIAL)